

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

IN THE MATTER OF:
Stone World

CP (IB) No. 227/Chd/Pb/2019

...Petitioner-Operational Creditor

Versus

Adarsh Super Construction Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 11.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.07.2024 in the Supplementary List.

Sd/-

Court Officer